

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 101
IB-330/ND/2020**

IN THE MATTER OF:

M/s. Vikas Stainless Steel India Pvt. Ltd.

...PETITIONER

Vs.

M/s. Magppie International Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 24.01.2020

Coram:


**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Op.-Creditor :

For the Respondent/ Corporate-debtor :

ORDER

No one is present on behalf of both the parties. Therefore, in the interest of justice, matter is adjourned to 04.02.2020.



**(V.K. Subburaj)
Member (T)**



**(Abni Ranjan Kumar Sinha)
Member (J)**